

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).268/2022

CENTRAL ADMINISTRATIVE TRIBUNAL  
(PRINCIPAL BENCH) BAR ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.55977/2022-GRANT OF INTERIM RELIEF)

WITH

W.P.(C) No. 302/2022 (X)

(FOR ADMISSION and IA No.63177/2022-STAY APPLICATION)

Date : 06-05-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Abhaya K. Behera, Sr. Adv.  
Mr. V. K. Verma, AOR  
Mr. Yogesh Kumar Mathur, Adv.  
Mr. Ravinder Sharma, Adv.

Mr. Abhaya K Behera, Sr. Adv.  
Mr. Ajesh Luthra, Adv.  
Ms. Amita Singh Kalkal, AOR  
Ms. Aditi Gupta, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

- 1 Issue notice, returnable on 13 May 2022.
- 2 Liberty to serve the Central Agency, in addition.

(SANJAY KUMAR-I)  
AR-CUM-PS

(SAROJ KUMARI GAUR)  
COURT MASTER